

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

14.

**IA 990(MB)2024 IN  
C.P. (IB)/398(MB)2023**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

MS. LAKSHMI GURANG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2024**

NAME OF THE PARTIES:

Saraswati Wire & Cable Industries  
Vs  
Dhanlaxmi Electricals Private Limited

SECTION: 9, 19(2) OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

**ORDER**

1. Mr. Ankur Khandelwal, Ld. Counsel for the Applicant present.
2. On the request of the counsel for the Applicant, list this matter for hearing on **15.04.2024**.

Sd/-  
**ANU J. SINGH**  
**Member (Technical)**

Sd/-  
**LAKSHMI GURANG**  
**Member (Judicial)**